

Distric Legal Services Authority, Jamui (Bihar)

Civil Court Campus, Jamui Email:disajamui@gmail.com Phone:224818

From:- Letter No: 19/ DLSA Jamui
Secretary,
DLSA Jamui

Dated: 29th of January, 2021

To,
The Member Secretary,
Bihar State Legal Services Authority, Patna

Sub:- Regarding payment of the compensation to the applicants under Bihar State Victim Compensation Scheme by DLSA, Jamui in F.Y. 2020-21.

Respected Sir,

Please find details of the beneficiary who were given compensation under above scheme by DLSA Jamui against the allotment received in this Financial Year:-

Sl No.	Name of the beneficiary	Case No.	Amount in Rs.	Payment Date
1.	Chandani Kumari	Pocso:23/18 Jamui Mahila PS: 40/2018	6,00,000/-	28.09.2020
2.	Mamta Devi { Mother of deceased Victim}	Pocso: 28/19 Jhajha P.S: 141/2019	2,00,000/-	15.01.2021

The detail of the Payee UTR Report is also attached for your kind information.

Thanking You,

Secretary

DLSA, Jamui

Dear Sir,
Thank you for the information.
A
28-5/21